Government of West Bengal

Memo No 68-CS/2020.

Dated 31/03/2020

ORDER

Whereas Government of India vide order No.40-3/2020-DM-I(A), Dated 24/03/2020 has issued guidelines under Disaster Management Act 2005 for implementation of lockdown to contain and combat spread of COVID 19;

In view of the lockdown, Cable TV connections should not be disconnected by the service providers for the next one month on account of non payment of subscription fee.

Chief Secretary